

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, BENCH (COURT - II)

Item No. 109
(IB)-420(ND)2017
IA/4487/2020

IN THE MATTER OF:

M/s. Regal Metal & Ferro Alloys ... **Applicant/Petitioner**

Versus

M/s. Sandeep Axles Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 04.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

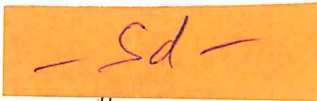
SHRI. L.N. GUPTA
HON'BLE MEMBER (T)

PRESENT:

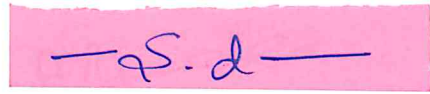
For the Applicant : Mr. Arun Saxena and Mr. Shivam Mishra Advocates for
the Liquidator

ORDER

It is the 9th Progress Report submitted by the Liquidator. The same is taken
on record. **The present IA stands closed.**



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)